NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

C.P. (IB)/934(MB)2023

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/s SURJI GOVINDJI THAKKAR

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Narendra Singh, Ld. Counsel for the Financial Creditor. Ms. Simantini Mohite and Adv Chaitanya Kotnis, Ld. Counsel for the Personal Guarantor present.
2. Ld. Counsel for the Financial Creditor informs that the Petition could not be served upon the Personal Guarantor since the contact details of the counsel for the personal guarantor were not available with him.
3. Ld. Counsel for the Personal Guarantor is directed to drop the email id in the chat box to enable the Financial Creditor to serve the copy of Application forthwith.
4. Ld. Counsel for the Personal Guarantor is directed to file reply within two weeks from the date of receipt Petition after duly serving the copy to the other side.
5. List this matter on **16.07.2024** for further consideration.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/